IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI PRINCIPAL BENCH

CP/CA No.1161/2016

IN THE MATTER OF:

Gac Logistics Pvt. Ltd.

.... APPLICANT / PETITIONER

Vs

AI Nafees Frozen Foods Exports Pvt. Ltd.

RESPONDENT

SECTION:

Under Section 433(e), 434

Order delivered on 01.02.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR HON'BLE PRESIDENT

S. K. MOHAPATRA HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s)

Mr. K. Datta, Ms. Prachi Jain and Mr.

Shantanu Parashar, Advocates

For the Respondent(s)

Mr. Harsh Khanna, Mr. Vivek Jain, and Mr.

Amit Tanwar, Advocates

ORDER

For order, see (IB)-267(PB)/2017.